

Name of the Corporate Debtor: Reliance Innoventures Private Limited; Date of Commencement of CIRP: 15-06-2023; List of Creditors as on: 03-07-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	14101427111	1	11860814036	25.26		0	2240613075	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	6	35957176045	6	35100798031	74.74		0	856378015	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	2	169634	0	0	0.00		0	169634	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	104891442	0	0	0.00		0	104891442	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		11	50163664232	7	46961612067	100.00			3202052166	